

joint checking of luggages of outgoing and incoming passengers by police and R.P.F., random luggage checking by the police on the platform, etc.

(e) Eight.

#### Unemployment in Sixth Plan

\*212. SHRI P.M. SAYEED :

SHRI RASHEED MASOOD:

Will the Minister of PLANNING pleased to state :

(a) whether 46.28 million persons will be in search of job at the end of Sixth Plan period ;

(b) whether there was an estimated backlog of 12 million unemployed persons in the country at the start of the Sixth Plan ;

(c) if so, whether efforts are being made by the Commission to advise Government to implement certain schemes for providing jobs so that gap is further reduced during the remaining period of the Sixth Plan period ; and

(d) if so, Government's reaction thereto ?

'THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) : (a) to (d) The estimate of unemployment in March, 1980 according to usual status for the age group 5+ was worked out at 12.02 million in the Sixth Plan Document. While there is no estimate of the likely total number of unemployed at the end of the Sixth Plan, the net addition to the labour force during 1980-85 was placed at 34.24 million persons in the Document. Thus the overall magnitude of employment to be generated during the Sixth Plan worked out to 46.26 million. The expected employment generation in the plan period is estimated at 32.44 million standard person years in the Mid-term Appraisal. However, the actual number of beneficiaries is expected to be

more since not every member of the labour force may be a full time worker during the entire year.

Besides the existing employment-oriented/beneficiary-oriented programmes, Government have recently introduced the Rural Landless Employment Guarantee Programme and the Scheme for Providing Self-employment to Educated Unemployed Youth.

#### Price of Colour Television

\*213. SHRI R. PRABHU : Will the PRIME MINISTER be pleased to state :

(a) whether excise duty has recently been reduced in respect of colour television sets ;

(b) if so, the details thereof ;

(c) whether there has been any reduction in the price of the colour television sets on this account ;

(d) if not, the steps Government propose to take to ensure that the prices of T.V. sets in the market are substantially reduced ; and

(e) the extent of reduction of price in the colour T.V. sets affected by public sector undertakings ?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI) : (a) Yes, Sir.

(b) The excise duty on Colour TV (CTV) receivers has been reduced to 15% (from 25% + 5% surcharge) on sets with a screen size upto 51 cm.

(c) to (e) One public sector unit, UP Electronics Corporation (UPTRON) has already announced release of its CTV sets in the market in early December at a customer price of around Rs. 5800/- in Delhi. However, exact extent of price reduction for CTV sets

in general will be known after sets from other manufacturers also come into the market during the first quarter of 1984. Government is continuing to make all efforts to bring down the prices of CTV sets.

**Infiltration of Bangladeshis into Purnia and Kathiar Distt. of Bihar**

\*214. SHRI N.E. HORO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Bihar Government have approached the Central Government as well as the West Bengal Government against heavy infiltration of Bangladesh nationals into the two Bihar districts of Purnia and Kathiar through West Dinajpur district border areas; and

(b) if so, the reaction of Central Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :

(a) The State Government of Bihar has reported that there has been entry of foreign nationals in the said districts.

(b) There are standing instructions with all the State Governments to check and identify the infiltrants and take due action against them under the law. BSF has been strengthened; Border outposts have been brought increased and average distance between Border outposts has been brought down.

**"Increase in Air Pollution in the Capital"**

\*215. SHRIMATI MADHURI SINGH :  
SHRI JAIPAL SINGH KASHYAP :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that air pollution has greatly increased in the

capital causing the risk of respiratory ailments and lung diseases;

(b) whether the Central Pollution Board had considered and surveyed the immensity of foul air, its causes and remedies of the problem; and

(c) the steps Government propose to take to rid the Capital and specially residential areas from air pollution ?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI) : (a) No, Sir,

(b) Yes, Sir.

(c) Air quality standards for residential areas have been evolved. Two areas of Delhi :—Viz

(a) Wazirpur, Lawrence Road, Motinagar, Kirtinagar, Najafgarh road areas, covering 20 sq. Kms, and

(b) Red Fort and Jama Masjid area covering 35 sq Kms. have been delineated as Air Pollution Control Areas. Strict enforcement of the Air (Prevention and Control of Pollution) Act and regulation of Polluting sources are contemplated in these areas.

**"Pollution caused by Fertilizer Plant | at Velsao, Goa"**

\*216. SHRI SUDHIR GIRI : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the anti-pollution measures adopted by the fertiliser plant at velsao, Goa, are neither foolproof nor adequate resulting in the release of poisonous effluents into the sea and open tanks around the factory, systematically destroying the ecology of both the land and the sea;